

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 107(ND)2014**  
**CA. NO.**

**CORAM:**




**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017**

**NAME OF THE COMPANY: M/s. Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

| <b>S.NO.</b> | <b>NAME</b>              | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b>  |
|--------------|--------------------------|--------------------|-----------------------|---|
| 01           | Panikaj Bhagat, Adv      | }                  | Petitioner            |   |
| 02           | Shivora Bhuttan          |                    |                       |   |
| 03           | DHANANJAY MEHLAWAT, ADV. |                    | RESPONDENT No.4       |  |
| 4.           | Mr. Navin Dahija, Adv.   | }                  | Respondent No. 3      |  |
| 5.           | Mr. Karan Malhotra, Adv. |                    |                       |   |

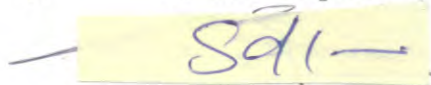
PTO

## ORDER

From the arguments advanced, it appears that despite a stay order of this court restraining the respondents for not holding of any Board Meeting, certain Directors have been inducted. In the present petition it is submitted that Respondent No.2 is absconding and Respondent No.3 who is also an aggrieved party, has filed the connected matter CP 100(ND)/16. Respondent No.4 submits that he resigned within two and a half a months of being appointed as Director. Under the circumstances, it is inexplicable as to why the Petitioners have not impleaded the persons who are now incharge of the company.

2. At this stage, the Petitioner prays for 1 week's time to incorporate subsequent facts and to amend the petition.

3. To come up on 30.03.2017.



[ S.K. MOHAPATRA ]  
MEMER [T]



[ INA MALHOTRA ]  
MEMBER [JUDICIAL]